

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 2186.  
TO BE ANSWERED ON WEDNESDAY, THE 02<sup>ND</sup> AUGUST, 2023.**

**VARIOUS SCHEMES**

**2186. SHRI NABA KUMAR SARANIA:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) the details of the various schemes being run by the Ministry;
- (b) the State-wise details of the funds allocated by the Ministry so far to the State Government since the year 2019;
- (c) the funds allocated to Bodoland Territorial Council (BTC) so far under various schemes since 2019, scheme-wise;
- (d) the schemes on which the Government is focused especially for the North Eastern states including Assam;
- (e) the areas and the schemes under which assistance has been provided by the Government to the tea gardens located in Assam and other States since year 2019, so far;
- (f) whether various tea gardens of the country are given subsidy by the Government;
- (g) if so, the details thereof; and
- (h) the names of companies which supply insecticides to various tea gardens of the country?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

**(a) & (b):** The details of schemes are as under:-

**(i) North East Industrial and Investment Promotion Policy (NEIIPP), 2007**

North East Industrial and Investment Promotion Policy (NEIIPP), 2007 was a revised version of the erstwhile North East Industrial Policy (NEIP), 1997, and was notified for a period of 10 years from 1.4.2007 to 31.03.2017 with the purpose to boost industrialization of the region. The Scheme covers eight North Eastern States including Sikkim. The scheme provides incentives (under various components) to all new as well as existing units which go for industrial expansion located anywhere in this region. The funds are not allocated state-wise under the scheme.

(ii) **Freight Subsidy Scheme 2013 (FSS)**

In order to facilitate the process of industrialization in hilly, remote and inaccessible areas, in terms of subsidizing industrial units for transportation of their finished product and raw material the Freight Subsidy Scheme (FSS), 2013 was introduced and it has replaced Transport Subsidy Scheme, 1971 (TSS). The scheme is applicable to all industrial units (barring plantation, refineries and power generating units both in public and private sectors irrespective of their size). The incentives under the scheme are available for all 8 States of North East, Himachal Pradesh, Uttarakhand, J&K, Darjeeling District of West Bengal, Andaman & Nicobar Administration and Lakshadweep Administration. FSS, 2013 has been discontinued, with effect from 22.11.2016. The funds are not allocated state-wise under the scheme.

(iii) **North East Industrial Development Scheme (NEIDS), 2017:**

To promote industrialization in NE States and to boost employment and income generation, a new Scheme namely North East Industrial Development Scheme (NEIDS), 2017 has been notified on 12.04.2018 which has come into force w.e.f. 01.04.2017 for a period of five years. (After closure of NEIIPP, 2007 on 31.03.2017). The funds are not allocated state-wise under the scheme.

(iv) **Industrial Infrastructure Up-gradation Scheme:**

Industrial Infrastructure Up-gradation Scheme (IIUS)/Recast IIUS(RIIUS)/Modified IIUS (MIIUS), a Central Sector Scheme was launched in 2003 with the objective of enhancing industrial competitiveness of domestic industry by providing quality infrastructure in selected functional clusters/locations which have potential to become globally competitive. The scheme has been discontinued/inactive from 31st March, 2017 for taking up new projects. However, only those projects which were approved before 31.03.2017 are being implemented.

(v) **Industrial Corridor Programme:**

Within the overall framework of PM Gati Shakti, National Master Plan for providing multi modal connectivity infrastructure to various economic zones, Industrial Corridor Programme has been envisaged on the backbone of major transportation corridors like Eastern & Western Dedicated Freight Corridors, Expressways and National Highways, proximity to ports, airports, etc. The State-wise details of the funds allocated under Industrial Corridor Programme since the year 2019 is in **Annexure I**.

(vi) **Startup India initiative:**

Under Startup India initiative, to provide capital at various stages of business cycle of a startup, the Government is implementing Fund of Funds for Startups (FFS) and Startup India Seed Fund Scheme (SISFS). Both the Schemes are implemented on a Pan-India basis. The Fund of Funds for Startups Scheme was approved and established in June 2016 with a corpus of Rs 10,000 crore, with contribution spread over the 14<sup>th</sup> and 15<sup>th</sup> Finance Commission cycle based on progress of implementation, to provide much-needed boost to the Indian startup ecosystem and enable access to domestic capital. The Scheme

is operationalized by Small Industries Development Bank of India (SIDBI). The Startup India Seed Fund Scheme has been approved for the period of 4 years starting from 2021-22 with a corpus of Rs. 945 crore. The Scheme aims to provide financial assistance to startups for proof of concept, prototype development, product trials, market entry and commercialization. The Scheme is implemented from 1<sup>st</sup> April 2021.

**(vii) Special Assistance Scheme under Part – 2 (for PM-GatiShakti related expenditure):**

PM GatiShakti was launched in the year 2021. The Ministry of Finance, Department of Expenditure through Part-II (for PM-GatiShakti related expenditure) of the "Scheme for Special Assistance to States for Capital Investment for 2022-23" has made an additional provision of Rs. 5000 crores for disbursement among the States as long-term loans at a zero-interest rate. The allocation of funds state-wise is in **Annexure II**.

**(viii) Industrial Development Scheme, 2017 and New Central Sector Scheme for J&K:**

Industrial Development Scheme (IDS), 2017 for Himachal Pradesh and Uttarakhand is valid from 01.04.2017 to 31.03.2022 and IDS, 2017 for UT of J&K and UT of Ladakh is valid from 15.06.2017 to 31.03.2021. New Central Sector Scheme for Industrial Development of J&K is valid from 01.04.2021 to 31.03.2037. The funds are not allocated state-wise under the scheme.

**(ix) Indian Footwear and Leather Development Programme (IFLDP):**

The Central Government has approved the Central Sector Scheme 'Indian Footwear and Leather Development Programme (IFLDP)' including six sub-scheme with an allocation of Rs.1700 crore till 31.03.2026 or till further review, whichever is earlier. The scheme would lead to development of infrastructure for the leather and footwear sector, address environment concerns specific to the leather and footwear sector, facilitate additional investments, employment generation and increase in production. The funds are not allocated state-wise under the scheme.

**(x) Trade Infrastructure for Export Scheme (TIES):**

The Department of Commerce is implementing Trade Infrastructure for Export Scheme (TIES) w.e.f. F.Y. 2017-18 with the objective of assisting Central Government Agencies and State Government agencies in creation of appropriate infrastructure for growth of exports. The scheme seeks to enhance export competitiveness by bridging gaps in export infrastructure, creating focused export infrastructure, first mile and last mile connectivity for export-oriented projects and addressing quality and certification measures. Under TIES, financial assistance is provided in the form of grant-in-aid for setting up or up-grading export infrastructure.

**(xi) Market Access Initiative (MAI) Scheme:**

Financial assistance under the Market Access Initiative (MAI) Scheme, which is a Central Sector Scheme, is provided to Export Promotion Councils (EPCs), Commodity Boards, Trade Bodies, etc. to undertake export promotion/ facilitation activities such as capacity building, market studies, publicity campaign, participation in fairs/ exhibitions/ buyer seller meets in India and abroad, reimbursement of expenses incurred on statutory compliances abroad, etc. The Scheme does not provide for allocation of funds specific to States/ UTs.

**(xii) Schemes relating to Tea, Coffee, Rubber, and Spices:**

The following schemes are being implemented by the Commodity Boards under Plantation Division, DoC - Tea Board, Coffee Board, Rubber Board, and Spices Board for the development of the sectors of Tea, Coffee, Rubber, and Spices, respectively.

<b>S. No.</b>	<b>Boards</b>	<b>Schemes</b>
1	Tea Board	Tea Development & Promotion Scheme
2	Coffee Board	Integrated Coffee Development Project
3	Rubber Board	Sustainable and inclusive development of natural rubber sector
4	Spices Board	Integrated Scheme for Export Promotion & Quality Improvement in Spices and Research & Development of Cardamom

**(c):** No funds have been allocated to Bodoland Territorial Council (BTC) so far under various schemes since 2019.

**(d):** The schemes on which the Government is focused especially for the North Eastern states including Assam are NEIIPP, 2007, FSS, 2013 and NEIDS, 2017. The details on the same is mentioned under para (i), (ii) and (iii) of the reply above. The Central Government assistance under the Sustainable Technology and Environmental Promotion (STEP) sub-scheme of IFLDP, is 80% of the total project cost for North Eastern areas as against 70% for other areas and the share of the industry/beneficiary is 20% for North Eastern areas and 30% of the project cost for other areas. Similarly under the Integrated Development of Leather sector sub- scheme of IFLDP, the financial assistance is to the extent of 40% of cost of plant and machinery to the Micro, Small & Medium Enterprises (MSME) units and 30% of cost of plant and machinery to other units established in North Eastern areas against 30% for MSME units and 20% for other units in other areas. Under the Mega Leather Footwear and Accessories Cluster Development sub-scheme of IFLDP, the Government of India assistance is upto 70% of the project cost for North Eastern areas against 50% for other regions. The Tea Development & Promotion Scheme being implemented by the Tea Board has a separate component "Sector Specific Action Plan for NITI Forum for North East".

**(e):** Tea Board under the "Tea Development & Promotion Scheme" implemented from 2017-18 to 2020-21 provided assistance to all stakeholders of tea sector in various tea growing states including Assam. The Components of the scheme are Tea Plantation Development, Quality Up gradation & Product Diversification, Market Promotion (Domestic and International), Research and Development, Human Resource Development, National Program for Tea Regulation and Establishment Expenses. The Components of the scheme being currently implemented by the Tea Board in various tea growing states from 2021-22 on onwards are Plantation Development for small tea growers, Sector Specific Action Plan for NITI Forum for North East, Market Promotion, Welfare of workers (wards of the small tea growers), Research & Development, Regulatory functions and Auction reforms and Establishment expenses.

**(f) & (g):** Under the Tea Development and Promotion Scheme, Tea Board provides financial assistance under the plantation development activities of replanting, replacement planting, new planting, rejuvenation, irrigation, field mechanisation, common facilities to Self Help Groups (SHG) and FPO (Farmer Producer Organisation), organic certification, organic conversion and organic farm input to tea gardens / growers in the Country. The details of financial assistance to tea gardens / growers are as under:

2021-22		2022-23		2023-24 till 30-6-23		Total	
Amount in Rs. Cr	No. of Beneficiaries	Amount in Rs. Cr	No. of Beneficiaries	Amount in Rs. Cr	No. of Beneficiaries	Amount in Rs. Cr	No. of Beneficiaries
44.20	4203	17.95	14200	1.02	840	63.17	19243

\*Source: Tea Board

**(h):** Tea Board has informed that the major companies that supply pesticides to various tea gardens are Corteva Agriscience Pvt. Ltd., Jivagro Ltd., Biostadt India Ltd., Urvardhara Rasayam, Bayer Crop Science Ltd., Sumitomo Chemical India Pvt. Ltd., Syngenta India Ltd., Insecticides (India) Limited, UPL Ltd., Gassin Pierre Pvt. Ltd., Dhanuka Agritech, P J Margo Pvt. Ltd., Indofil Industries Limited, Rallis India Limited and P I Industries Ltd.

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**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2186 FOR ANSWER ON 02.08.2023.**

The State-wise details of the funds allocated under Industrial Corridor Programme so far to the State Government(s) since the year 2019 is as under:

(In Rs. Crores)

Year	Andhra Pradesh	Gujarat	Haryana	Karnataka	Kerala	Madhya Pradesh	Maharashtra	Punjab	Rajasthan	Tamil Nadu	Uttar Pradesh	Uttarakhand	Grand Total
2018-2019	2.5	451.33	191.67	2.5		50	300						998
2019-2020		269.85	8.15			50	500						828
2020-21	450.72	556.4	3.23	584.24		28	747.3			2.5			2372.39
2021-22	68.88	232.89			2.5						853.05		1157.32
2022-23	11.76		100					2.5	4.9			2.5	121.66
2023-24 (Upto 26th July 2023)			3.58										3.58
<b>Grand Total</b>	<b>533.86</b>	<b>1510.47</b>	<b>306.63</b>	<b>586.74</b>	<b>2.5</b>	<b>128</b>	<b>1547.3</b>	<b>2.5</b>	<b>4.9</b>	<b>2.5</b>	<b>853.05</b>	<b>2.5</b>	<b>5480.95</b>

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**ANNEXURE-II****ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2186 FOR ANSWER ON 02.08.2023.**

The allocation of funds state-wise under Special Assistance Scheme under Part – 2 (for PM-GatiShakti related expenditure) is as under:

Sl. No.	States	Financial Allocation under Part II of the SCA (in INR crores)	Whether funds have been sanctioned	
			Value of Funds Recommended (in INR crores)	Funds actually disbursed by DoE (in INR crores)
1	Andhra Pradesh	202.00	202.00	202.00
2	Assam	156.00	156.00	156.00
3	Bihar	503.00	515.49	502.92
4	Chhattisgarh	170.00	168.42	168.42
5	Goa	19.00	19.00	19.00
6	Gujarat	174.00	174.00	174.00
7	Haryana	55.00	55.00	55.00
8	Jharkhand	165.00	165.00	165.00
9	Karnataka	182.00	182.00	182.00
10	Kerala	96.00	96.00	96.00
11	Maharashtra	316.00	316.00	316.00
12	Manipur *	36.00	38.72	36.00
13	Meghalaya	38.00	38.00	38.00
14	Mizoram *	25.00	38.86	25.00
15	MP	393.00	584.45	393.00
16	Nagaland *	28.00	35.00	28.43
17	Odisha	226.00	226.00	-
18	Punjab	90.00	90.00	90.00
19	Rajasthan	301.00	301.00	301.00
20	Sikkim	19.00	41.00	19.00
21	Tamil Nadu	204.00	204.00	204.00
22	Telangana	105.00	105.00	100.00
23	Tripura	35.00	35.00	35.00
24	UK *	56.00	110.72	56.00
25	UP	897.00	952.00	896.91
26	WB	376.00	517.36	376.00
27	HP	42.00	42.00	42.00
28	Arunachal Pradesh	88.00	87.85	87.85
		<b>TOTAL</b>	<b>5495.87</b>	<b>4764.533</b>

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